


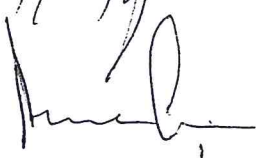
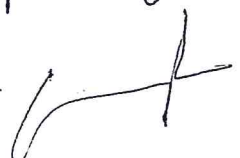
(8)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/3/2017  
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD + 3  
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA  
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	R. RAJESH	MEDIATOR	
2.	Aruna Ganesh	Counsel for petitioner	
3.	G. Shreepal	Respondent	

**ORDER**

Counsel for Petitioner along with Petitioner in person present.  
The Respondent in person present. The independent Mediator  
Mr.R.Rajesh, Advocate, is also present, submitted that the parties  
are engaged in the settlement talks and more time is required to  
culminate the same and prayed for an adjournment. At request,  
time is enlarged. Put up on **28.03.2018 at 10.30 A.M.**

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(CH.MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)